SHRI MALLIKARJUN: Sir, I move:

"That the amendments made by the Lok Sabha in the Bill be agreed to."

The Question was put and the Motion was adopted.

4_ *

THE KHUDA BAKHSH ORIENTAL PUBLIC LIBRARY (AMENDMENT) BILL, 1980

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS. EDU-CATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): Sir, the Khuda Bakhsh Oriental Public Library (Amendment) Bill, 1979, as introduced in the Rajya Sabha on 28-3-79, was passed by this august House on 20-11-80. This Bill has also been passed by the Lok Sabha on 3-12-81 with the following amendments:

"Enacting Formula

1. That at page 1, line 1, for 'Thirty-first' substitute 'Thirty-second'

Clause 1

2. That at page 1, line 4, for '1980' substitute '1981'."

I, therefore, move:-

"That the following amendments made by the Lok Sabha in the Khuda Bakhsh Oriental Public Library (Amendment) Bill, 1980, be taken into consideration, namely:—

'Enacting Formula

٠- . . .

1. That at page 1, line 1, for "Thirty-first" substitute "Thirty-second"

Clause 1

2. That at page 1, line 4, for "1980" substitute "1981".'

The question was proposed.

SHRI SHAHABUDDIN SYED (Bihar): Mr. Vice-Chairman, Sir. with your permission, I would like to remind the Minister that in the course of the debate when the Bill was before us, both in this House and also in the other House, great concern was expressed about the management and administration of the Khuda Bakhsh Public Library and some specific suggestions were made for possible amendments in the Act to the administration. One specific suggestion that was made was about the constitution and composition of the Governing Board. Today for an institution of national importance is almost limited to State officials. The Governor of the State is the ex-officio Chairman and the Education and Finance Secretaries and the Commissioner of the Division are the Members. The suggestion made was that the Governing Board of an institution of this character should be national in composition so that the institution can be governed better, administered better. The fact is that nearly 90 per cent of the grant for the institution comes from the Central Government. Therefore, I wish to remind the hon. Minister and the Government whether they have considered the suggestion that was made and whether they propose to bring a suitable amendment to that effect.

श्री हुक्मदेव नारायण थादव (बिहार):
श्रीमन्, यह खुदा बड्डा लाइक्रेरी जो है,
इसके: सम्बन्ध में मेरा यही कहना है
कि हम लोग वहां जाते हैं। व्यवस्था
के सम्बन्ध में जो इन्होंने ध्रमी कहा,
सरकार को उसकी व्यवस्था में पूरी तरह
दिलचस्पी लेनी चाहिए ताकि व्यवस्था
श्रच्छी हो, उसके रख-रखाव का ढंग
ठीक हो, किताबे ठीक हों, एढ़ने के लिये
जाने वाले लोगों को सुविधा हो। जहां
यह इतनी श्रच्छी लाइक्रेरी है श्रच्छी सब

[श्री हुक्मदेव नारायण यादव]

बात है लेकिन संग्कारी व्यवस्था में कमजोरी होने के कारण इस पुस्तकालय का उपयोग सही ढंग से नहीं हो पाता है। सरकार यह बिल पास करे, यह प्रच्छी बात है लेकिन सरकार को व्यवस्था का संचालन ठीक ढंग से करना चाहिए ताकि लोग उत्तका ज्यादा से ज्यादा उपयोग कर सकें। एक अच्छे भादमी ने प्रतकालय बनाया श्रीर उसको बना कर ग्रापको दे दिया ग्रीर ग्रगर ग्राप व्यवस्था दिलचस्पी से नहीं कर संकते हैं तो उतको अपने हाथ में लेकर चलाने का कोई महत्व नहीं रहता है। सरकार का इतना पैसा खर्च होता है थोड़ा स्रीर खर्चा करिये ग्रीर ग्राप उत्तका जितना विकास कर सकते हैं उतना उसका विकास भी किया जाय जिससे ज्यादा से ज्यादा लोगों को लाभ मिल सके। ऐसे पुस्तकालय बहुत कम हैं देश के अन्दर वहां पुरानी-पुरानी किलाबों की चौरी न हो, कोई उठा कर भाग न जाय उन किताबों को जो ग्रब मिलने वाली नहीं हैं, अनुपलब्ध पुस्तकों की हिफाजत के लिये जरूरी है कि सरकार इसमें ज्यादा से ज्यादा दिलचस्पी ले ग्रीर उसकी व्यवस्था को ठीक करें।

SHRI MALLIKARJUN: Sir, at the moment the Governing Body consists of, of course, the Governor of Bihar as Chairman and also eminent scholars like Mr. A. J. Kidwai and Prot. H. S. Askari. So, at the moment, with the Government there is no plan to change the structure of the Governing Body.

 S_0 far a_S other suggestions made by the hon. Member to look into the proper functioning of the Library are concerned, Government i_S looking into them.

So far as additional allocation of funds is concerned, Sir, in the Sixth Plan Rs. 34 lakhs have been allocated. But for construction of building and other facilities, a proposal is before the Planning Commission to augment the allocation from Rs. 34 lakhs to even Rs. 74 lakhs. Government is fully conscious of the importance of such a library. Therefore, there is nothing much to add to this, Sir.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): I am now putting the amendments to vote. The question is:

"That the following amendments made by the Lok Sabha in the Khuda Bakhsh Oriental Public Library (Amendment) Bill, 1980, be taken into consideration, namely:—

'Enacting Formula

1. That at page 1, line 1, for "Thirty-first" substitute "Thirty-second"

Clause 1 ---

2. That at page 1, line 4, for "1980" substitute "1981".

The motion was adopted.

SHRI MALLIKARJUN: Sir, I move:

"That the amendments made by the Lok Sabha in the Bill be agreed to"

The question was put and the motion was adopted.